

from U.P. are on deputation with the Delhi Administration for the last five to ten years;

(b) if so, what is the number of such officers and since how long they are on deputation; and

(c) the reasons for which they are not sent to their parent State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). There are only three officers from U.P. still on deputation with the Delhi Administration in the Sales Tax Department, one from 1953, another from 1959 and the third from 1962. They have been retained by the Administration in the public interest upto 28-2-1969.

†FOREIGN EXCHANGE EARNED FROM THE CONTRIBUTIONS TO MAHARISHI MAHESH YOGI'S ASHRAM AT RISHIKESH

282. SHRI Y. ADINARAYANA REDDY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Beatles have contributed Rs. 10,000 to the Ashram of Maharishi Mahesh Yogi at Rishikesh;

(b) if so, what is the amount of foreign exchange that Government earns due to this contribution; and

(c) whether it is a fact that Mahesh Yogi has recently claimed that the course of Meditation for the Foreigners has enabled the country to earn 28,000 dollars worth of foreign exchange?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). Government have no information about contributions, if any, received by Mahesh Yogi at Rishikesh.

(c) No such claim has come to the notice of Government.

†AID TO BHAGAT SINGH MEMORIAL

286. SARDAR NARINDAR SINGH BRAR: Will the Minister of EDUCATION be pleased to state the nature of aid, if any, Government are likely to give for the memorial of Shaheed Bhagat Singh to be erected near the Indo-Pak border in Ferozepur?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): Government have no proposal under consideration for giving aid for the erection of a memorial of Shaheed Bhagat Singh near Indo-Pakistan Border in Ferozepur.

लेफ्टिनेंट गवर्नर का आवास

291. श्री वत्सोपन्त ठेंगड़ी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के लेफ्टिनेंट गवर्नर के शासकीय आवास की साज-सज्जा, रख-रखाव तथा निर्माण आदि कार्यो पर 1962 से लेकर अब तक प्रति वर्ष कितने रुपये व्यय किये गये ; और

(ख) चालू वित्तीय वर्ष के दौरान इन कार्यो पर कितने रुपये व्यय किये जाने का प्रावधान है ?

‡[RESIDENCE OF THE LT. GOVERNOR

291. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the yearwise expenditure since 1962 incurred on the furnishing, maintenance and renovation of the official residence of the Lt. Governor of Delhi; and

(b) the provision made for the purpose during the current financial year?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) तथा (ख) दिल्ली

†Transferred from the 7th May, 1968.

‡[] English translation.